

GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.

(ORDERS BY THE GOVERNOR)

NOTIFICATION.

Dated Shillong, the 8<sup>th</sup> August, 2016.

No. LJ (A) 272/78/Pt.III/258—The Governor of Meghalaya is pleased to denotify the appointment of Shri Robert June Kharjahrin, as Assistant Government Pleader and further as Assistant Public Prosecutor, South West Khasi Hills District, Mawkyrwat issued vide this Department's letter No. LJ (A) 272/78/Pt.III/246 dt. 29.06.2016 with immediate effect.



(A.K. Sangma)

Joint Secretary to the Government of Meghalaya,  
Law Department.

Memo No. LJ (A) 272/78/Pt.III/258-A,  
Copy forwarded to: -

Dated Shillong, the 8<sup>th</sup> August, 2016.

1. The Registrar General, High Court of Meghalaya - 793001.
2. Advocate General, High Court of Meghalaya, Shillong.
3. Additional Advocate General, High Court of Meghalaya, Shillong.
4. The Director General of Police, Meghalaya, Shillong.
5. The Deputy Commissioner, Mawkyrwat.
6. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
7. The Secretary, Meghalaya State Law Commission, Shillong.
8. The District & Session Judge, Shillong/Jowai/Tura/Nongpoh/Nongstoin/Willamnagar.
9. The Chief Judicial Magistrate, Shillong/ Jowai/Tura/Nongpoh/Nongstoin/Willamnagar.
10. The Judge, Autonomous District Council Court, Shillong.
11. The Superintendent of Police, Mawkyrwat.
12. The Accountant General (A & E), Meghalaya .
13. The Government Pleaders/Public Prosecutors, Mawkyrwat.
14. The Sub-Divisional Officer (Civil)/ Judicial Officer, Mawkyrwat.
15. Advocate concerned.
16. The Secretary, Shillong Bar Association, Shillong.
17. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
18. Law (B) Department.
19. The Data Entry Operator, Office of the Legal Remembrancer, Shillong for uploading the above notification in the website of Law Department.
20. Shri Robert June Kharjahrin.
21. Guard file.

By order etc.,



Joint Secretary to the Government of Meghalaya,  
Law Department.